

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5730
ANSWERED ON:07.09.2011
RECRUITMENT OF ASSISTANT ARCHAEOLOGY BY SSC
Ahir Shri Hansraj Gangaram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Staff Selection Commission has recently started a drive for recruitment to the post of Assistant Archaeologists in the Archaeological Survey of India;
- (b) if so, whether complaints of large scale irregularities regarding recruitment have been received by the Government;
- (c) if so, the details thereof;
- (d) whether the Central Administrative Tribunal, New Delhi has stayed the said recruitment on account of the irregularities in the selection criteria for the said post;
- (e) if so, the details thereof;
- (f) whether even after the said postponement, the Staff Selection Commission has initiated the process of the said recruitment; and
- (g) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) : Yes, Madam.

(b) & (c) : No such complaints have been received. The Writ Petition (C) 6289/2010 challenging the screening process adopted by the Staff Selection Commission in this recruitment was dismissed by the Hon'ble Delhi High Court by order dated 20.09.2010 holding that the said process did not suffer from the vice of irrationality or discrimination.

(d) & (e) : The CAT, Principal Bench, New Delhi while dismissing by its order dated 01st September, 2010, the OA No. 2594/2010 filed against the recruitment process undertaken by the Staff Selection Commission as devoid of any merit, had vacated its interim direction to keep the subsequent process pursuant to the advertisement on hold.

(f) & (g) : The Staff Selection Commission has continued the process of the said recruitment as there was no court order for its postponement.